



**Central Administrative Tribunal  
Jammu Bench, Jammu**

Hearing through video conferencing

TA No. 061/423/2020  
MA No. 061/631/2020  
SWP No. 893/2019

Tuesday, this the 27<sup>th</sup> day of August, 2020

**Hon'ble Dr. Bhagwan Sahai, Member (A)  
Hon'ble Mr. Rakesh Sagar Jain, Member (J)**

Dr. Pankaj Sharma, Age 35 years, S/o Bodh Raj Sharma,  
R/o Village Garhi, Tehsil Udhampur, District Udhampur.

.....Applicants

(Advocate: Mr. Ravi Abrol)

Versus

1. State of J&K through Principal Secretary to Government, Health & Medical Education Department, Civil Secretariat, Jammu.
2. Mission Director, NHM, J&K, Regional Institute of Health & Family Welfare Nagrota, District Jammu
3. Deputy Commissioner, District Reasi, Chairman, District Health Society, Reasi.
4. Chief Medical Officer, District Reasi, District Health Society, Reasi.
5. Block Medical Officer, Block Reasi, District Reasi.

.....Respondents

(Advocate: Mr. Amit Gupta, AAG)

**O R D E R**

**Dr. Bhagwan Sahai, Member (A):**

1. At the outset, applicant's counsel seeks to withdraw the present TA.
2. Dismissed as withdrawn accordingly.

( **Rakesh Sagar Jain** )  
Member (J)  
ND\*

( **Dr. Bhagwan Sahai** )  
Member (A)